



2026:AHC:25679

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - B No. - 2483 of 2025

Parwati

.....Petitioner(s)

Versus

State of U.P. and Another

.....Respondent(s)

Counsel for Petitioner(s)	:	Udai Bhanu Singh
Counsel for Respondent(s)	:	C.S.C.

Court No. - 54

HON'BLE DINESH PATHAK, J.

1. Heard learned counsel for the parties.

2. Instant writ petition has been filed, inter alia, seeking the following relief:-

"I. Issue a writ order or direction in the nature of mandamus directing the respondent. 2 to decide the case no. 693 to 696 of 2007-2008 now case no. 479 (State Versus Ram Lakhan and other) computerized case no. 202454143658030061 under Section 9A(2) of U.P.C.H. Act with connected cases pending before Consolidation Officer, Kirtapur, Jaunpur District-Jaunpur (respondent no.2) for final decision within stipulated period which this Hon'ble Court may deem fit and proper under the facts and circumstances of the case.

II. Issue any other writ order or direction, which this Hon'ble Court may deem fit and proper in the circumstances of the case."

3. Learned Standing Counsel has no objection, if a direction is issued to decide the aforesaid case, expeditiously.

4. In this conspectus as above, no useful purpose would be served to keep this matter pending, therefore, this Court deems it appropriate to finally dispose of the present writ petition, without making any observation on the merits of the case, as mentioned in the writ petition, with a direction to Consolidation Officer, Kirtapur, Jaunpur District-Jaunpur (respondent no.2) to decide the aforesaid case strictly in accordance with law, by means of a reasoned and speaking order, after affording opportunity of hearing to the

parties concerned and without granting any unnecessary adjournments to either of the parties expeditiously, preferably, within a period of **six months** from the date of production of certified copy of this order.

5. With the aforesaid direction, this petition is finally **disposed of**.

(Dinesh Pathak,J.)

February 2, 2026
Neetu